

(c) and (d). An analysis of foodgrains production during the last 15 years shows that the throughs have been generally at higher levels over the preceding ones thereby indicating that the dependence of agriculture on weather is gradually diminishing. During 1982-83, even with a larger area affected by drought the production of foodgrains is expected to be only 5-8 million tonnes lower than the preceding year's level compared to a fall in production of more than 22 million tonnes during the drought year of 1979-80, over the previous year. Also inspite of drought in 1982 and untimely rains in April, 1983, a record rabi crop of 56-57 million tonnes and a record wheat crop of 40 million tonnes are expected in 1982-83.

(e) Does not arise.

गुजरात सरकार द्वारा सरदार सरोवर का निर्माण

10629. श्री केयूर भूषण : क्या सिंचाई मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात सरकार ने नर्मदा परियोजना के विकास कार्यों के अन्तर्गत सरदार सरोवर (जलाशय) का निर्माण शुरू कर दिया है ;

(ख) यदि हां, तो क्या उसका निर्माण शुरू करने के लिए योजना आयोग से परामर्श किया गया है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

सिंचाई मन्त्रालय के राज्य मन्त्री (श्री राम निवास मिर्धा) : (क) से (ग) नर्मदा नदी पर सरदार सरोवर परियोजना पर निर्माण कार्य आरम्भ कर दिए गए हैं और इन निर्माण-कार्यों के लिए वित्तीय प्रावधान योजना आयोग द्वारा वार्षिक योजना पर हुए विचार विमर्शों के दौरान स्वीकार कर लिया गया है। योजना आयोग की हलाहकार समिति ने कुछ स्पष्टीकरणों के अधीन इस परियोजना को तकनीकी दृष्टि से स्वीकार्य पाया है। तथापि, योजना आयोग द्वारा इस परियोजना को अभी अनुमोदित किया जाना है।

Detection of Aluminium Phosphate as
Poison

10630. SHRI GHULAM MOHAMMAD KHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether attention of Government has been drawn to an examination conducted by Agricultural Scientist in Udaipur that aluminium phosphide used as pesticide has proved to be a poison when swallowed accidentally ; and

(b) if so, the steps taken to counter the risk in this regard ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) The Government is aware of Press Reports about the deaths having been caused by swallowing of aluminium phosphide.

(b) As per the decision of the Registration Committee constituted under Section 5 of the Insecticides Act, 1968, Aluminium Phosphide is to be used under expert supervision by Government agencies/Public Sector undertakings/Government Research Institutions only. The manufacturers are instructed to sell Aluminium Phosphide only to Government and Government authorised agencies having expert supervision as well as protective measures facilities.

Regularisation of services of muster roll
workers, casual labourers

10631. SHRI NAGINA RAI : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether his Ministry received any order issued by Department of Personnel and Administrative Reforms (Ministry of Home Affairs) in 1979 regarding regularisation of services of muster roll workers/casual labourers appointed by his Ministry and its depts./subordinate offices ;

(b) whether these orders have not so far been implemented by his Ministry, depts./subordinate offices, if so, the reasons therefor ; and

(c) action Government proposed to get them implemented.

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) to (c). This Ministry had received the Department of Personnel and Administrative Reform's O.M. of 21st March, 1979 and the instructions contained therein have been/are being implemented by this Ministry and the Directorate of Marketing and Inspection, an attached office of this Ministry.

Medical Expenses of Non-gazetted employees of D.D.A.

10632. SHRI NIHAL SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Delhi Development Authority has fixed for its non-gazetted employees a lump sum amount per month for medical treatment expenses and have issued medical bill books to officers for the purpose ; and

(b) if so, whether the health centres set up by the Delhi Development Authority will be closed or whether the employees will be advised to avail of the facility available in these health centres ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The DDA has stated that it has fixed monthly medical allowance for its Group 'C' and 'D' employees. For Group 'A' and 'B' employees of DDA, doctors and chemists have been empanelled by DDA from different parts of Delhi. Officers are allowed to get consultation from the empanelled doctors and to purchase medicines, as prescribed by the empanelled doctors, from the empanelled chemists. The Group 'A' and 'B' employees have been issued Prescription Pads which they submit to the doctors and chemists whenever they require consultation/medicines. Reimbursement to the doctors and the chemists is done directly by the DDA.

(b) The DDA has informed that it has not set up any health centres for its employees.

Committee on development of dry land

10633. SHRI ANANTHA RAMULU MALLU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any expert Committee to guide Government regarding the development of dry land was set up by Government ; and

(b) if so, the details regarding its recommendations and suggestions and the implementation of this report ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). Government of India constituted a Committee under the Chairmanship of Secretary, Agriculture and Cooperation to review, monitor and oversee Rainfed Farming Projects drawn up by the State Governments of Andhra Pradesh, Madhya Pradesh, Karnataka and Maharashtra to be implemented with the assistance of World Bank. These projects have recently been appraised by the World Bank Mission. The final report of the Mission is yet awaited.

The Government of India in November, 1977 had also constituted a Task Force to identify problems of the semi-arid/rainfed areas and suggest the policy approach and strategy etc. for development of these areas. The Task Force recommended an approach of Intensive Agricultural Watershed Development Programme. Government of India have taken this in view in formulating the scheme on Propagation of Water Conservation/Harvesting Technology for Dry Farming Areas and other programmes on the subject.

Stagnation in employees of Delhi Milk Scheme Plant

10634. SHRI DHARAMDASS SHASTRI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that nine electrical fitters, 4 electrical mechanics, one charge-man and one assistant engineer are working in the Delhi Milk Scheme Plant since its inception ;